

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 139 OF 2015**

**Dated: 11<sup>th</sup> August, 2015**

**In the matter of:-**

**ISMT Ltd.**

**.... Appellant (s)**

**Vs.**

**Maharashtra State Electricity Regulatory Commission & Anr.**

**... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **26.08.2015.**

**COURT MASTER**